

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.08/(MAH)/2011

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES:

Mr. Girish P. Lotia

V/s.

M/s. Rang Sharda Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.      NAME      DESIGNATION      SIGNATURE

1.      S.S. ISKANI      ADV  
         of/w MINAKSHI      FOR  
         NIMBALKAR i/g      BSP 1 to 6  
         SD ISKANI LAW  
         CHAMBERS

*Satyam*

1      Raghavan Suresh      For  
         i/b      Petitioner  
         Thodur Law Associates

*R. Suresh*

By consent adjourned  
to 22/11/17

*R. Suresh*  
*Satyam*

: 2 :

**ORDER**

**T.C.P. No. 08/397-398/NCLT/MB/MAH/2011**

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **22<sup>nd</sup> November, 2017.**

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**

Dated: 17.10.2017

vkr

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**